

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 14 of 2011,
Appeal No. 27 of 2011 &
IA No. 42 of 2011**

Dated: 13th October, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 14 of 2011

In the matter of:

**Bihar Industries Association Appellant (s)
Versus
Bihar Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan

Counsel for the Respondent (s) :

**Appeal No. 27 of 2011 &
IA No. 42 of 2011**

**Kalyanpur Cement Limited ... Appellant(s)
Vs
Bihar Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Apoorva Misra

Counsel for the Respondent(s) : Mr. Mohit Shah
Mrs. Shilpi Shah
Mr. Safder Ali

Contd.....P1/-

ORDER

Learned counsel for the respondent no.2 seeks some time to file affidavit. He is directed to do so on or before 18.10.2011.

Post the matter for further hearing on **20.10.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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